

IN THE HIGH COURT OF JUDICATURE AT PATNA
TENDER NOTICE - 10 /2018 -19 (Purchase Cell)

Quotations are invited from reputed firms / suppliers, authorized dealers for the supply and installation of "Acrylic Make Notice Board" having size 3' x 2' x 3" (depth) with its door (cover) for use in each Court Room of the Court.

The supplier should have financial capacity to execute the order for supply and installation of the articles in time.

The tender must reach this Court **within 01 weeks** from the date of display on the website of Patna High Court. This advertisement can also be downloaded from the website of Patna High Court: - <http://patnahighcourt.gov.in>

Terms and Conditions:-

- (I) The articles should be in good condition .
- (II) The rate quoted in tender should be inclusive of all taxes and other charges if any.
- (III) No advance payment shall be made.
- (IV) The firms shall submit its bill in triplicate at the time of supply of articles.
- (V) The Court reserves the right to accept or reject any or all quotations.
- (VI) Payment will be made through Bank Draft not in Cash after delivery, Installation and inspection of the goods. In case any defect is found in any of the material, the concerned firm shall replace it immediately free of cost.

Anamika

Registrar (Establishment)/c
Patna High Court.